tribes under the Constitution or other laws and National Commission for Women to, inter-alia investigate all matters relating to the safeguards provided for women under the Constitution or other laws. The Ministry of Labour and Employment has also issued guidelines to State Governments and UT Administrations to consider regulation of the functioning of private placement agencies as per their local needs.

Construction of integrated sports complex in Tamil Nadu

306. DR. R. LAKSHMANAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- whether Government had identified any Panchayat/Block in Tamil Nadu for construction of Integrated Sports Complex under Rajiv Gandhi Khel Abhiyan (RGKA); and
 - if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) There is no role of the Central Government in identification of blocks in States/UTs for construction of Integrated Sports Complex under Rajiv Gandhi Khel Abhiyan (RGKA) Scheme. Release of grants under the RGKA is demand-driven and made against proposals received from States/UTs which are complete in all respects as per provisions of the Scheme and subject to the condition that no Utilization Certificate is pending from the concerned State/UT against grants released by this Ministry.

In so far as the State of Tamil Nadu is concerned, no proposal has been received from the State for construction of Integrated Sports Complex under the RGKA Scheme.

Infrastructural facilities of SAI

- 307. SHRIMATI SASIKALA PUSHPA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether it is a fact that infrastructural facilities available with the Sports Authority of India (SAI) are not comparable with the international standards;
 - if so, the details thereof; (b)
- whether there is any proposal with Government to upgrade the infrastructural facilities in our stadia and to make sports persons compete with the best in the world;
 - if so, the details thereof; and